GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UN-STARRED QUESTION NO. 1642 TO BE ANSWERED ON 31.07.2023

Material Recovery Facilities

1642. SHRI JAGANNATH SARKAR: SHRI BRIJENDRA SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the existence of Material Recovery Facilities (MRF) for effective waste management, State/UT-wise;
- (b) the quantity of waste recycled/processed/ treated in the Financial Year 2020-21 and 2021- 22, State/UT-wise;
- (c) whether the Government has estimated the State/UT-wise requirement of MRFs to cater the current output of waste; and
- (d) if so, the details of the plan proposed by the Government in this regard and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b): As per Central Pollution Control Board (CPCB), the total number of existing solid waste Material Recovery Facilities in the country is 4446 with a capacity of 31427.2 TPD. The State/UT wise break-up is given at Annexure I. As per CPCB, the total amount of waste treated for the years 2020-21 and 2021-22 is 79956.3 TPD and 91553.1 TPD, respectively. The State/UT wise break-up is given at Annexure II.
- (c) & (d): The Central Government has launched Swachh Bharat Mission Urban 2.0 (SBM-U 2.0) in October 2021 with overall vision of creating "Garbage Free Cities" and to make all cities clean and garbage free, with 100% scientific processing of municipal solid waste. Under SBM-U 2.0, Additional Central Assistance is provided to States and Union Territories for solid waste management by Ministry of Housing and Urban Affairs, as per scheme guidelines. Setting up waste processing facilities such as Material Recovery Facilities (MRFs) is an eligible component of funding for sustainable solid waste management, as per Operation Guidelines for SBM-U 2.0. Under Swachh Bharat Mission Grameen Phase II, Department of Drinking Water and Sanitation has issued operational guidelines to the States and Union Territories which include solid waste management activities at the village level.

Annexure I

Solid Waste Material Recovery Facilities (MRF)

	State/UT	Material Recovery Facilities (MRF)				
S. No.		Total Capacity (TPD)		Number of MRFs		
		Existing	Target	Existing	Target	
1	Andhra Pradesh	1239.9	1714.4	79	124	
2	Arunachal Pradesh	1	1	2	6	
3	Assam	487	600	144	219	
4	Bihar	81	Not provided	55	142	
5	Chandigarh	75	Not provided	4	Not Provided	
6	Chhattisgarh	2100	2100	358	358	
7	Delhi	257	Not provided	111	Not provided	
8	Goa	105.56	120	17	81	
9	Gujarat	3901.5	Not provided	203	Not provided	
10	Haryana	2156	2465	441	468	
11	Himachal Pradesh	200	200	46	54	
12	Jammu & Kashmir	42	338	8	76	
13	Karnataka	310	4500	217	818	
14	Kerala	495	625	175	200	
15	Lakshadweep	20	35	4	10	
16	Madhya Pradesh	3136	3175	275	318	
17	Maharashtra	9422	Not provided	510	Not provided	
18	Meghalaya	7.64	7.64	1	1	
19	Nagaland	105	Not provided	8	Not provided	
20	Odisha	786	1175	155	235	
21	Puducherry	76	106	4	5	
22	Rajasthan	634	809	78	93	
23	Sikkim	5	Not provided	1	3	
24	Tamil Nadu	2000	2112	925	973	
25	Telangana	2214	Not provided	291	Not provided	
26	Tripura	260.6	277.4	18	30	
27	Uttar Pradesh	950	3260	190	651	
28	Uttarakhand	Not provided	46	Not provided	Not provided	
29	West Bengal	360	1645	126	466	
	TOTAL	31427.2	25311.44	4446	5331	

Annexure II

Solid waste management for the financial year 2020-2021 and 2021-22

		FY 2020-21		FY 2021-22	
S. No.	State	Solid waste generated (TPD)	Treated (TPD)	Solid waste generated (TPD)	Treated (TPD)
1	Andhra Pradesh	6898	1133	6890	1558
2	Andaman and Nicobar Islands	89	75	78.5	74.05
3	Arunachal Pradesh	236.51	0	228	8.88
4	Assam	1199	41.4	1589.4	575.3
5	Bihar	4281.27	0	4975	
6	Chandigarh	513	69	540	82.9
7	Chhattisgarh	1650	1650	1820	1790
8	DDDNH	267	237	267	246
9	Delhi	10990	5193.57	11108	5280
10	Goa	226.87	197.47	211.37	197.4
11	Gujarat	10373.79	6946	10095	8682
12	Haryana	5352.12	3123.9	8766	4297.4
13	Himachal Pradesh	346	221	383	269
14	Jammu & Kashmir	1463.23	547.5	1549.8	606.2
15	Jharkhand	2226.39	758.26	2404.2	842.7
16	Karnataka	11085	6817	13034	5440
17	Kerala	3543	2550	3472	2691
18	Ladakh	-	-	52	20
19	Lakshadweep	35	17.13	18	18
20	Madhya Pradesh	8022.5	6472	7115.04	6058.99
21	Maharashtra	22632.71	15056.1	23530.6	19980.2
22	Manipur	282.3	108.6	282.2	133.3
23	Meghalaya	107.01	9.64	70	68
24	Mizoram	345.47	269.71	374.29	234.42
25	Nagaland	330.49	122	663.546	116
26	Odisha	2132.95	1038.31	2103.235	1356.213
27	Puducherry	504.5	36	382.5	58.02
28	Punjab	4338.37	1894.04	4221.6	1470.8
29	Rajasthan	6897.16	1210.46	7973.156	1925.97
30	Sikkim	71.9	20.35	65.5	17.5
31	Tamil Nadu	13422	9430.35	14585.5	7205.6
32	Telangana	9965	7530	11057	8611
33	Tripura	333.9	214.06	332.9	220.3
34	Uttarakhand	1458.46	779.85	14710	7321
35	Uttar Pradesh	14710	5520	1585.4	1050
36	West Bengal	13709	667.6	13709	3047
	Total	160038.9	79956.3	170242.737	91553.143
